3. Translation of the following from Hindi into English:

Written Answers

- (a) Translation of all Hindi correspondence received from various Sections in the Ministry, Minister Deputy Minister and Parliamentary Secretary.
- (b) Parliament Proceedings for the Budget Session.
- 4. Translation of the following from English to Hindi:
 - (A) Summaries of the Annual Reports of the Departments of Community Development and of Co-operation.
 - (b) Parliament Questions
 - (c) Translation of replies, if any, to the Hindi letters received in the Ministry
- 5. (a) Diarising of letters received from various sections in Hindi.
- (b) Hindi Typing work.
- (c) Typing of English Translation.]
- 514 [Transferred to the 6th September, 1960.]

LOCATION OF TELEPRINTER FACTORY

- 515. SHRI MAHESWAR NAIK: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:
- (a) whether any decision has been taken by Government as to the location of the teleprinter factory proposed to be set up in India in collaboration with an Italian firm; and
- (b) if so, what are the places that have been examined for the purpose?

THE MINISTER OF TRANSPORT COMMUNICATIONS (Dr. P. SUBBARAYAN): (a) and (b) No decision has been taken yet. The matter is still under examination.

to Questions

DISTRIBUTION OF IRRIGATION WATER AND POWER FROM CHAMBAL PROJECT

- 516 SHRI NIRANJAN SINGH: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether the Chambal Control Board has finally decided upon the distribution between Madhya Pradesh and Rajasthan of the irrigation water and power to be made available from the Chambal Project; and
- (b) if so, what is the basis of this distribution?

THE DEPUTY MINISTER OF IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) and (b) The Government of Madhva Pradesh and Rajasthan have agreed to share equally the benefits of irrigation water and power to be made available from the Chambal Project.

OFF-TAKE OF SUGAR QUOTA IN BIHAR AND UTTAR PRADESH

- 517 SHRI DAHYABHAI V. PATEL: Will the Minister of FOOD AND AGRIculture be pleased to state:
- (a) whether it is a fact that the offtake of the sugar quota in the States of Bihar and Uttar Pradesh is very much less than what is fixed;
- (b) if so, why the quota has been fixed at such a large quantity; and
- (c) whether it is a fact that Government are planning to export large quantities of sugar?

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): (c) No. Sir. As will be seen from the following figures, the Bihar State has been lifting practically the entire quota fixed for it and the Uttar Pradesh also has been lifting a substantial part of its quota.